

in FTZs are required to achieve a minimum value addition of 20% taking FOB value of exports as the denominator. On the other hand advance licences are generally granted subject to minimum value addition of 33% on CIF value of imports or higher value addition as prescribed in the Import Policy for certain export products.

37 [Translation]

SCS/ST/S/O/R/G
Bank

SC / ST Employees in S.B.I. in Bihar

5902. SHRI LALIT ORAON: Will the Minister of FINANCE be pleased to state:

(a) the total number branches of the State Bank of India in Bihar; and

(b) the number of persons belonging to Scheduled Castes and scheduled tribes working as Manager in pay scales of JMGS-I, II, III and IV respectively?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) 898 as on 30th June, 1991.

(b) The information is being collected and will be laid on the Table of the House.

[English]

88

Uttar Pradesh

National Highways in U.P.

5903. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of the National Highways in Uttar Pradesh;

(b) whether the Government of Uttar Pradesh have submitted a proposal to convert some state Highways in to National Highways;

(c) if so, the details thereof; and

(d) the reaction of the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) National highway Nos. are 2, 3, 7, 11, 24, 25, 26, 27, 28, 29 and 56

(b) and (c). Yes, Sir. The details are as under:

STATEMENT

Sl. No.	Name of the Road	Total Length
1	2	3
1.	Rupiyadh-Bahraich-Bara-Banki-Hyderabad-Bachranwa-Lalganj-Fatehpur-Banda-Sagar road	405 Kms
2.	Delhi-Aligarh-Etah-Etah-Kanpur Road	400 Kms
3.	Ghaziabad-Meerut-Haridwar-Rishikesh Road; and	225 Kms
4.	Ghazipur-Ballia-Chhapra-Hazipur Road	130 Kms
	Total	1160 Kms

(d) Proposals for declaration of new National Highways can be considered only after the formulation of the 8th Five Year Plan.

Revision in Pay scale of Group 'B' Gazetted Officers in Railways and other Ministries

5904. SHRI PURNA CHANDRA MALIK:
SHRI HARI KEWAL PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether in the Ministry of Railways and some other Ministries, the revised pay scale of non-Gazetted senior sub-ordinates is Rs.2375-3500 which is higher than the pay scale of their superior Group 'B' Gazetted Officers which is Rs.2000-3500;

(b) whether it is not against the universally accepted norms;

(c) if so, whether the Government propose to revise, the pay scale of Group 'B' Gazetted Officers so that it be higher than their subordinates;

(d) if so, the time by which the decision is likely to be taken in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (e). In certain technical establishments under the Ministries of Railways and Defence there are posts in the scale of Rs.2375-3500 which are feeder to posts in the scale of Rs.2000-3500. This system has been in existence even before the revised scales of pay came into force as a result of the recommendations of the fourth Central Pay commission. For instance, the posts of technical supervisors

were in the pre-revised scales of Rs. 840-1040 and Rs. 840-1200 whether the posts of Assistant Engineers which were promotion posts were in the pre-revised scale of Rs.650-1200. The Two scales of technical supervisors were merged in a single scale of Rs.2375-3500 on the recommendations of the fourth Central Pay Commission. The Pay Commission recommended the normal replacement scale of Rs.2000-3500 in lieu of the pre-revised scale of Rs.650-1200 for the Assistant Engineers.

The matter has been considered in the National anomalies committee, but it has not been found possible to agree to it.

[Translation]

Loans Advanced by Public Sector Banks in Gujarat

5905. SHRI SHIVLAL NAGJIBHAI VIKARIA: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of each public sector banks in Gujarat, district-wise;

(b) the amount deposited in the above branches and loans sanctioned by them during the last last three years year-wise;

(c) whether the amount of loan sanctioned is in accordance with the target fixed; and

(d) if not, the steps taken by the government to increase the amount of loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) District-wise number of branches of each Public Sector. Bank functioning in Gujarat as on 30.6.1991 are given in statement -I.

(b) Aggregate deposits and outstanding